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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/109/2016
NAME OF THE PETITIONER(S) : G. S. Rajesh
NAME OF THE RESPONDENT(S) : Mars Consortium Infra Private Ltd & 5 Another
UNDER SECTION : 397,398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	S. Santhosh For. Guiridharan	2nd Respondent	Santosh
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ORDER

No representation on behalf of the Petitioner. As seen from the last order dated 08.06.2017, the Petitioner was absent. One last and final opportunity is granted to the Petitioner for appearance in the matter failing which appropriate order will be passed. Mr. S. Santhosh, Proxy Counsel for Respondent No.2 present. He submitted that all the matters are complete. As per his submission, the matter is posted for final arguments. Put up on **19.07.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)